

10th COMMONWEALTH YOUTH PARLIAMENT

BULLETIN

(General Information relating to Parliamentary and other matters) Friday, 22 November 2019

Orientation Session

Hon'ble Members are informed that an Orientation Session-I will be held on 25 November, 2019 between 10:15 to 11:00 hrs on the topic 'Role of Legislature and Legislators' and will be followed by Question and Answer session.

Hon'ble Members are requested to make it convenient to attend the programme at the Conference Room, Assembly Complex, Delhi Legislative Assembly.

Switching of Mobile Phones inside the Delhi Assembly Chambers

In order to ensure smooth and unhindered proceedings of the Commonwealthland Parliament and as a mark of respect to the Chair, Hon'ble Members are requested to switch off their mobiles or keep it in silent mode before entering into the Delhi Assembly Chambers.

Kind Cooperation of Hon'ble Members is solicited.

Oath

Hon'ble Members are informed that Members will make and subscribe the Oath as required by Rule 7 of the Rules of Procedure and Conduct of Business in the Commonwealthland Parliament on Monday, the 25th November, 2019 after Commonwealthland Speaker's Address in the afternoon (around 3.35 P.M.) in the Delhi Legislative Assembly Chambers as per the format as given below.

"Having been elected a Member of the Commonwealth Parliament, I do solemnly affirm that I will bear true faith and allegiance to the Constitution of Commonwealthland as established by law, that I will uphold the sovereignty and integrity of Commonwealthland and that I will faithfully discharge the duty upon which I am about to enter".

President's Address

Date of Address– The Hon'ble President will address the House of Commonwealthland Parliament assembled on Monday, the 25th November, 2019 at 3:35 P.M. in the Delhi Assembly Chambers.

Hon'ble Members are requested to take their seats by 3.25 P.M. *i.e.* ten minutes before the President arrives in the Delhi Assembly Chambers. (In the meanwhile between 3.30 P.M. to 3.35 P.M. the Hon'ble Speaker of Commonwealthland will deliver his address following which all the Members shall take Oath).

Hon'ble Members are also requested to stand in their respective seats when the President arrives for delivering his address and are further requested not to leave the Delhi Assembly Chambers when the President is addressing the House. After the address, the President will leave in procession. Hon'ble Members are requested to remain in the Delhi Assembly Chambers, until the departure of the President from the House.

Supply of copies of President's Address

Copies of the President's Address will be made available in the respective allotted seats of the Members, after a copy of the address has been laid on the table of the House by the Secretary.

Notices

Hon'ble Members are informed that notices for Questions, Special Mention, Amendments to Bill and Resolutions may be submitted by 6:15 P.M. and notices submitted thereafter will not be admitted. Under the relevant rules of the Rules of Procedure and Conduct of Business in Commonwealthland Parliament only ten Questions/ Special Mentions will be admitted. If in case, Notices for more than Ten Questions/Special Mentions have been tabled by the Members, then a ballot will be held at 6.15 P.M. in the CPA HQ Room to determine the priority of Questions/Special Mentions.

Departure for Parliament of India

Hon'ble Members of the Commonwealthland Parliament are cordially invited by **Shri Om Birla, Hon'ble Speaker Lok Sabha** for cultural programme followed by dinner on 25th November 2019 from 6.30 PM onwards in Auditorium, Extension to Parliament House Annexe Building.

Secretary Commonwealthland Parliament